

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
RAJYA SABHA
QUESTION NO 27.11.2009
ANSWERED ON
ESTABLISHMENT OF PCPIR .

942

SHRI KANJIBHAI PATEL

Will the Minister of COAL, COAL CHEMICALS AND FERTILIZERS be pleased to state :-

- (a) Whether Government has decided to establish Petroleum, Chemicals and Petrochemical Investment Regions (PCPIR) in the country;
- (b) If so, the number of such PCPIRs proposed to be established with details thereof, State-wise; and
- (c) Whether work towards establishing of any such Petroleum, Chemical and Petrochemical Investment Region has started?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS

(SHRI SRIKANT KUMAR JENA)

- (a) The PCPIR policy of the Government of India was announced on 4.2.2007.
- (b) Till now, Government of India has approved the PCPIR proposals of Government(s) of Andhra Pradesh, Gujarat and West Bengal. The PCPIR proposed in the State of Andhra Pradesh will be located at Visakhapatnam and East Godavari Districts (Visakhapatnam-Kakinada and Rajahmundry region) covering an area of 603 sq. kms. The proposed PCPIR in Gujarat will be spread over the blocks of Vagra and Bharuch in the District of South Gujarat covering an area of 453 sq. kms. while the proposed PCPIR in West Bengal will be located in Haldia in Purva Madinipur district covering the existing Haldia Municipal Area and adjoining areas of Haldia Development Authority spread over an area of 250.19 sq. kms.
- (c) Memoranda of Agreement(s) have been signed between Government of India represented by Department of Chemicals and Petrochemicals and State Government(s) of Andhra Pradesh and West Bengal for setting up of the PCPIRs.